GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH RESEARCH

LOK SABHA UNSTARRED QUESTION NO. 2007 TO BE ANSWERED ON 30TH JULY, 2021

COVID-19 VACCINES

2007 SHRI THIRUMAAVALAVAN THOL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government/ Government controlled organization like "Indian Council of Medical Research", "Indian Drugs Pharmaceuticals Limited", etc., developed Covid-19 vaccines individually or jointly with any other organization;
- (b) if so, the percentage of contribution in such research by each of the above contributors;
- (c) whether the Government or any government controlled organization developed and produce vaccines, individually or jointly with others; and
- (d) if so, the details of profit or the amount of Royalty agreed to be received from such organizations?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The Indian Council of Medical Research (ICMR) has developed Covaxin (an inactivated COVID-19 vaccine) in partnership with Bharat Biotech International Limited (BBIL).

ICMR has made the following contributions in development of Covaxin:

- Isolation of the virus, bulk production of virus and characterization of the vaccine strain at National Institute of Virology (NIV).
- Preclinical studies of the vaccine strain in hamsters and monkeys.
- Quality control samples of small animal studies and phase 1 and phase 2 serum samples.

- Phase 3 clinical trial (partial funding).
- Assessing the effectiveness of COVAXIN against variant strains of SARS-CoV-2.

ICMR is entitled to receive a royalty of 5% on net sales of Covaxin, as per the Memorandum of Understanding (MoU) executed between ICMR and BBIL.
